

ITEM NO.59

COURT NO.6

SECTION IV-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8528-8529/2024

M/S MODERN BUILDERS

Appellant(s)

VERSUS

STATE OF MADHYA PRADESH & ANR.

Respondent(s)

(IA No. 98307/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 98308/2022 - EXEMPTION FROM FILING O.T.)

Date : 09-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Suryanarayana Singh, Sr. Adv.

Ms. Pragati Neekhra, AOR

Mr. Aditya Bhanu Neekhra, Adv.

Mr. Atul Dong, Adv.

Mr. Aniket Patel, Adv.

For Respondent(s)

Mr. Saurabh Mishra, Sr. Adv.

Ms. Mrinal Gopal Elker, AOR

Ms. Chhavi Khandelwal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The submissions were heard and judgment was reserved on 23<sup>rd</sup> July, 2024. To enable the learned counsel appearing for the State of Madhya Pradesh to take instructions, the matter was directed to be listed today for directions.

Heard the learned senior counsel appearing for the parties.

Judgment reserved.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER